

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 13403 of 2015

Bipin Bihari Pradhan

....

Petitioner

Mr. B.K. Ragada, Advocate
Mr. B.P. Tripathy, Advocate (Amicus Curiae)
-versus-

State of Odisha and others

.... ***Opposite Parties***

Mr. P.K. Muduli, A.G.A. for State
Mr. P.K. Parhi, Deputy Solicitor General
Along with Mr. B.S. Rayaguru, CGC for Union of India
Ms. S. Soren, Advocate

**CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN**

**ORDER
13.02.2023**

Order No.

34. 1. An affidavit of the Commissioner-cum-Secretary to Government, Health & Family Welfare Department and a reply to the I.A. No.6754 of 2022 have been handed over in the Court today.
2. A copy be served on learned counsel appearing for the Petitioner as well. Learned counsel appearing for the Petitioner seeks time to examine it and make the submissions.
3. List on 20th March, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge